### GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES

### LOK SABHA

UNSTARRED QUESTION NO. 3155 ANSWERED ON 07<sup>TH</sup> AUGUST, 2025

#### INVESTMENT MILESTONE UNDER PLI SCHEME

3155. SHRI LAVU SRI KRISHNA DEVARAYALU:
SMT. SHOBHANABEN MAHENDRASINH BARAIYA:
SHRI CHHATRAPAL SINGH GANGWAR:
SHRI JANARDAN MISHRA:
SHRI GODAM NAGESH:

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) the number of applications approved under the Production Linked Incentive (PLI) scheme in various segments along with the number of approved projects that have started commercial production and the percentage of projects that have achieved their committed investment milestones, State-wise including Andhra Pradesh;
- (b) the criteria used for selecting food processing companies for receiving PLI disbursements under PLI scheme:
- (c) whether any company from Andhra Pradesh have been selected and if so, the details thereof;
- (d) the monitoring mechanisms set up to ensure compliance with regard to minimum sales and investment limit required for claiming PLI benefits;
- (e) whether the Government has observed regional disparities in sanctioned investments under the scheme particularly in Telangana and Andhra Pradesh States with low-processing capacities such as Bihar, Odisha and the North Eastern region;
- (f) if so, the corrective measures planned/being planned to address such disparities; and
- (g) whether cold storage or related infrastructure have been constructed under PLI scheme in Andhra Pradesh and if so, the district-wise details thereof?

### **ANSWER**

## THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI RAVNEET SINGH)

- (a): Under Production Linked Incentive Scheme for Food Processing Industry (PLISFPI), 170 applications with 278 projects have been approved, of which 277 projects have started commercial production. The committed investment approved under the scheme is Rs.7644.27 crore against which the actual investment is Rs.9032.11 crore, which is 118 % of the committed investment. The state wise details of units approved under the PLISFPI are at **Annexure-I**.
- (b): The criteria used for selecting food-processing companies under PLISFPI is at Annexure-II.
- (c): The details of the companies selected under PLISFPI in Andhra Pradesh are at Annexure-III.
- (d): A Standard Operating Procedures (SOPs) including certificates from Statutory Auditor and Charted Engineers have been prescribed to ensure compliance with the minimum sales and investment required for claiming PLI incentives.
- (e) & (f): There are 278 food processing units approved under the PLI Scheme, which are fairly spread across 22 states of India.
- (g): An investment of Rs.1257.47 crore have been made in Andhra Pradesh under PLISFPI. The district wise details of investment made in Andhra Pradesh in food processing infrastructure including cold storage facilities under PLISFPI are at **Annexure-III**.

# ANNEXURE REFERRED IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 3155 ANSWERED ON 07.08.2025 REGARDING "INVESTMENT MILESTONE UNDER PLI SCHEME"

State Wise Sector	RTC/RTE	Fruits & Vegetables	Marine Products	Moz. Cheese	Organic/ Innovative	Millet	Total
Andhra Pradesh	1	9	26	0	0	2	38
Assam	3	0	0	0	0	1	4
Bihar	4	3	0	0	0	0	7
Chhattisgarh	1	0	0	0	0	0	1
Goa	0	1	0	0	0	0	1
Gujarat	17	6	1	3	0	5	32
Haryana	6	0	0	0	1	2	9
Himachal Pradesh	0	1	0	0	1	2	4
Jammu & Kashmir	2	0	0	0	0	0	2
Jharkhand	1	1	0	0	0	0	2
Karnataka	4	8	1	0	1	7	21
Kerala	0	7	0	0	3	0	10
Madhya Pradesh	6	2	0	0	1	1	11
Maharashtra	14	13	1	3	5	5	41
Odisha	2	2	1	0	0	0	5
Punjab	1	5	0	0	0	3	9
Rajasthan	4	2	0	0	0	0	6
Tamil Nadu	3	8	1	0	1	7	20
Telangana	3	5	0	0	0	5	13
Uttar Pradesh	18	6	0	0	2	1	27
Uttarakhand	1	1	0	0	1	4	7
West Bengal	4	4	0	0	1	0	9
Grand Total	95	84	31	6	17	45	278

RTE/RTC: Ready to Eat/Ready to Cook

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# ANNEXURE REFERRED IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 3155 ANSWERED ON 07.08.2025 REGARDING "INVESTMENT MILESTONE UNDER PLI SCHEME"

		Minimum Sales	Minimum				
Categories	Segment		Investment				
	RTE/RTC	500	100				
	Processed F&V	250	50				
Category-I	Marine Products	600	75				
	Mozzarella Cheese	150	10 MTPD plant – Rs.23 crore				
	Udyog Aadhar/ Udyog Aadha	/ Udyami Registered;					
Category-	<ul> <li>Minimum Sales of</li> </ul>	num Sales of Rs 1 crore during 2019-20 for the proposed product					
II	Registration with a	APEDA for the organic product proposed to be incentivised.					
Category-	<ul> <li>Only Indian Brand</li> </ul>	rands are covered for selling food products completely manufactured					
III	in India;						
		keting shall be undertaken either by the Applicant directly or					
	through its subsidi	diary or any other Agency.					
Millets	<ul> <li>Packaged and Branch</li> </ul>	d and Branded Ready to Cook/Ready to Eat (RTC/RTE) food products in					
	consumer packs with more than 15% of millets by weight/volume in product						
	composition.						
		rimary processed millet commodities like de-husked/polished millet grains, colour					
		sorted millet grains and Millet Flours/ Atta.					
		Minimum Sales of food products more than Rs.250 crore					
	MSME: Minimum	um Sales of food products more than Rs.2 crore					

RTE/RTC: Ready to Eat/Ready to Cook

F&V: Fruits & Vegetables

APEDA: Agricultural and Processed Food Products Export Development Authority

MSME: Micro Small Medium Enterprises

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# ANNEXURE REFERRED IN REPLY TO PART (c) & (g) OF LOK SABHA UNSTARRED QUESTION NO. 3155 ANSWERED ON 07.08.2025 REGARDING "INVESTMENT MILESTONE UNDER PLI SCHEME"

(Rs. in crore)

Sr. N	Beneficiary Name	Sector	District	Committed	-	
0				Investment	Investment	
1	Asvini Fisheries Private Limited	Marine Products	East Godavari	88.44	1.01	
2	Asvini Fisheries Private Limited	Marine Products	West Godavari	8.92	21.84	
3	Avanti Frozen Foods Private Limited	Marine Products	Kakinada	38.85	69.27	
4	Avanti Frozen Foods Private Limited	Marine Products	Kakinada	29.57	39.13	
5	Avanti Frozen Foods Private Limited	Marine Products	East Godavari	12.9	21.65	
6	Choice Trading Corporation Private	Marine Products	Baptla	80	93.85	
	Limited					
7	Devi Fisheries Limited	Marine Products	East Godavari	5.13	7.58	
8	Devi Fisheries Limited	Marine Products	East Godavari	5.44	13.8	
9	Devi Fisheries Limited	Marine Products	East Godavari	91.19	104.48	
10	Devi Fisheries Limited	Marine Products	East Godavari	11.5	19.89	
11	Devi Sea Foods Limited	Marine Products	Prakasam	44.8	55.92	
12	Devi Sea Foods Limited	Marine Products	West Godavari	22.14	9.92	
13	Devi Sea Foods Limited	Marine Products	West Godavari	9.61	12.39	
14	Devi Sea Foods Limited	Marine Products	Singarayokonda	2.56	7.39	
15	Foods And Inns Limited	Fruits & Vegetables	Chittoor	5.50	7.62	
16	Coastal Foods	Millet MSME	Guntur	0	0	
17	ITC Limited	Fruits & Vegetables	Guntur	123.88	127.2	
18	ITC Limited	Fruits & Vegetables	Guntur	3	4.96	
19	ITC Limited	Marine Products	Guntur	37.77	33.13	
20	ITC Limited	Marine Products	Guntur	37.78	44.91	
21	ITC Limited (Sp Edibles)	Fruits & Vegetables	Guntur	3.41	3.34	
22	ITC Limited (Sri Sai Agro)	Fruits & Vegetables	Guntur	2.86	16.12	
23	Mtr Foods Private Limited	Fruits & Vegetables	Guntur	24.33	26.52	
24	Nekkanti Sea Foods Ltd	Marine Products	East Godavari	40	41.38	
25	Nekkanti Sea Foods Ltd	Marine Products	Nellore	9.75	10.9	
26	Nekkanti Sea Foods Ltd	Marine Products	Nellore	31.64	32.84	
27	Parle Biscuits Pvt Ltd	RTC/ RTE	Chittoor	15.38	56.98	
28	Treta Agro Pvt. Ltd.	Millet MSME	Chittoor	0	0	
29	Sandhya Aqua	Marine Products	Kakinada	97	125.61	
30	Sandhya Aqua	Marine Products	Krishna	5	3.73	
31	Sandhya Aqua	Marine Products	Krishna	10	6.65	
32	Sandhya Aqua	Marine Products	East Godavari	68.23	47.72	
33	Sandhya Marines Limited	Marine Products	Prakasam	8.35	25.29	
34	Sandhya Marines Limited	Marine Products	West Godavari	1.6	5.99	
35	Sandhya Marines Limited	Marine Products	West Godavari	80.31	82.72	
36	Synthite Industries P Ltd	Fruits & Vegetables	Prakasam	44.62	56.86	
37	Tata Consumer Products Limited	Fruits & Vegetables	Chittoor	8.86	8.86	
38	Tata Consumer Products Limited	Fruits & Vegetables	East Godavari	9.14	10.02	
	Total	1119.46	1257.47			

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